



\$~1 to 198 (except 13, 103, 111, 120 & 121, 127, 137, 150, 154, 162, 182, 196) & 262 (148 matters)

* IN THE HIGH COURT OF DELHI AT NEW DELHI

1+

W.P.(C) 10/2022, CM APPL.16/2022 & CM APPL.13602/2022 SUMAN JEET AGARWAL Petitioner

Through Mr. Satyen Sethi, Advocate with Mr. Arta Trana Panda, Advocate.

versus

INCOME TAX OFFICER, WARD 61(1), & ORS. Respondents
Through Mr.Zoheb Hossain, Sr. SC with Mr.
Vipul Agrawal and Mr.Parth Senwal,
Advocates.

2

+ W.P.(C) 269/2022 & CM APPL.789/2022

SABHARWAL APARTMENTS PRIVATE LIMITED Petitioner
Through Mr. Salil Kapoor, Ms. Ananya
Kapoor, Mr. Tarun Chanana and Mr.
Sumit Lalchandani Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 22-2, DELHI & ANR. Respondents

Through Mr.Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.

3

+ W.P.(C) 271/2022 & CM APPL.793/2022

SHANKAR GROWTH FUND PVT LTD Petitioner

Through Ms. Rano Jain & Mr. Venketesh

Chaurasia, Advocates





	ACIT, CIRCLE 22(2), D	ELHI A	AND ORS		Resp	onder	nts
	Throu	ıgh	Mr.Ruchir	Bhatia	a, Sr. S	SC ,	with
			Ms.Mansie	Jain, Ad	dv for Rev	venue	÷ .
4 +	W.P.(C) 387/2022 & CI	M APP	L.1117/202	2			
	SOMNATH VIRMANI					etitio	ner
	Throu	ugh	Mr. Suni Mr. Anshul			khi	and
	versu	S					
	DCIT CIRCLE 13(1) DE	п нга	ND ANR		Resp	onde	nte
	• • • • • • • • • • • • • • • • • • • •		Mr.Ajit				with
	111100	_	Ms.Himang		*		** 1011
				1	,		
5							
+	W.P.(C) 440/2022 & CI	M APP	L.1229/202	2			
	S N ENTERPRISES				Peti		
	Throu	_	Mr.Satyen Panda, Adv		& Mr.Aı	ta T	rana
	versu	S					
	INCOME TAX OFFICE				Respo		
	Throu	_	Mr.Sanjay Kadian, Jr.S		Sr.SC,	Ms.E	asha
6 +	W.P.(C) 471/2022 & CI	м арр	I 1327/202	2			
1	S N ENTERPRISES	VI AI I	L.1321/202	4	Petit	ioner	
	Through	ıgh	Mr.Satyen	Sethi			
		_	Panda, Adv				
	versu		•				
	INCOME TAX OFFICE	R, WA	RD 63(1) &	ORS.	Respo	onden	ts

Mr.Sanjay Kumar, Sr.SC, Ms.Easha

Kadian, Jr.SC

Through





W.P.(C) 496/2022, CM APPL.1458/2022 & CM APPL.13601/2022 + ASHISH PODDAR Petitioner

Mr. Samyak Jain, Adv. Through

versus

INCOME TAX OFFICER WARD 54(1) & ANR. Respondents Mr.Zoheb Hossain, Sr. SC with Through Mr. Vipul Agrawal, Mr. Parth Semwal,

8

W.P.(C) 511/2022 & CM APPL.1484/2022

SANTOSH INFRATECH PRIVATE LIMITED Petitioner Mr. Ved Jain, Ms. Richa Mishra, Through Advs.

versus

INCOME TAX OFFICER, WARD 22-3, DELHI & ORS.

..... Respondents

Mr.Sunil Agarwal, Sr. St. counsel Through with Mr.Tushar Gupta, Mr.Samarth Chaudhari, Advs. for Revenue.

> Mr.Neeraj, Mr.Sahaj Garg, Anand. Mr. Vedanash Mr.Rudra Paliwal and Mr.Sanjay Pal, Advs. for R-4.

> Ms. Aakanksha Kaul, Mr.Manek Singh, Mr.Aman Sahani, Advocates

for UOI

W.P.(C) 576/2022 & CM APPL.1636/2022 +

MUKESH KUMAR JAIN

..... Petitioner

Mr. Purav Middha, Adv. Through





	PR. COMMISSIONER OF IN	NCOME TAX & ANR Respondents
4.0	Through	Mr.Abhishek Maratha, Sr. SC & Mr.Pratyaksh Gupta, Jr. SC
10	W D (C) 502/2022 8- CM AD	DDI 1479/2022
+	W.P.(C) 592/2022 & CM AP SATISH SINGHAL	PL.10/8/2022 Petitione:
	Through	Ms. Rano Jain & Mr. Venketesh Chaurasia, Advocates
	versus	
	ACIT, CIR 22(2), DELHI &	ANR Respondents
11	Through	Mr.Sunil Agarwal, Sr. St. counse with Mr.Tushar Gupta, Jr.SC Mr.Samarth Chaudhari, Advs. fo Revenue.
+	W.P.(C) 758/2022 & CM AP	PPL.2160/2022
•		IVATE LIMITED Petitioner
	Through	
	versus	
	INCOME TAX OFFICER, W	ARD 22-3, DELHI & ORS Respondents
10	Through	•
12 +	W.P.(C) 965/2022 & CM AP	PPL.2752/2022
	SULOCHNA GOEL	Petitioner
	Through	Mr. Kapil Goel with Mr. Sandeep Goel, Advocates.
	versus	
	ASSISTANT COMMISSION DELHI AND ANR	IER OF INCOME TAX CIRCLE 43(1 Respondents
	Through	Mr.Sanjay Kumar, Sr. Standing Counsel with Ms.Easha Kadiyan, Jr Standing Counsel.





RAJ KUMAR	R GOEL	Petitioner
	Through	Mr. Kapil Goel with Mr. Sandeep Goel, Advocates.
	versus	0001, 110, 000000
ASSISTANT & ORS	COMMISSION	TER OF INCOME TAX CIRCLE 43(1) Respondents
	Through	-
W.P.(C) 856/ Anand Goi	2022 & CM No	Petitioner
ANAND GOI	Through	Mr. Kapil Goel with Mr. Sandeep Goel, Advocates.
	versus	,
	COMMISSION ORS. & ANR.	TER OF INCOME TAX CIRCLE 43(1) Respondents
	Through	-
` ′	2022 & CM No	
DEEPAK GO	Through	Petitioner Mr. Kapil Goel with Mr. Sandeep Goel, Advocates.
	versus	
	COMMISSION ORS & ANR.	UER OF INCOME TAX CIRCLE 43 1
		Mr Ruchir Bhatia Sr SC with

Ms. Mansie Jain, Adv.





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1	7

+ W.P.(C) 1057/2022 & CM APPL.3029/2022

ONE POINT REALTY PRIVATE LIMITED Petitioner

Through Mr. Ved Jain and Ms. Richa Mishra,

Advs.

versus

INCOME TAX OFFICER, WARD 19-1, DELHI & ORS.

..... Respondents

Through Mr.Puneet Rai, Sr. SC with

Ms.Adeeba Mujahid, Jr. SC with

Mr. Karan Pandey, Advocate.

Mr. Kamal Kant Jha, SPC for UOI with Mr. Animesh Mani Tripathi,

Advocate.

18

+ W.P.(C) 1094/2022 & CM APPL.3117/2022

MARK GULATI Petitioner

Through Mr. Nagesh Behl with Mr. Ambrish

Dhawan, Advocates.

versus

ITO WARD 52(1) DELHI & ANR.

..... Respondents

Through

Mr.Kunal Sharma, Sr. SC with Mr.Zehra Khan, Jr. SC and Mr. Shray

Nargotra, Adv.

19

+ W.P.(C) 1274/2022 & CM APPL.3729/2022

SYNAPE SOLUTIONS PRIVATE LIMITED Petitioner

Through Mr. Salil Kapoor, Ms. Ananya

Kapoor, Mr. C. S. Anand, Mr. S.K. Gambhir and Mr. Sumit Lalchandani

Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 22-2,

DELHI & ANR.

..... Respondents

Through Mr.Sunil Agarwal, Sr. St. counsel

with Mr. Tushar Gupta, Jr. SC,

Mr.Samarth Chaudhari, Advs.





2U	
+	W.P.(C) 1380/2022 & CM APPL.4001/2022

SHALU AGRAWAL

..... Petitioner

Through Mr. Ved Jain and Ms. Richa Mishra,

Advs.

versus

INCOME TAX OFFICER, WARD 59-2, DELHI & ORS.

..... Respondents

Through Ms. Vibhooti Malhotra, Sr. SC with

Mr. Shaliender Singh, Jr. SC, Mr. Udit

Sharma, Adv.

21

+ W.P.(C) 1381/2022 & CM APPL.4003/2022

SHALU AGRAWAL Petitioner

Through Mr. Ved Jain and Ms. Richa Mishra,

Advs.

versus

INCOME TAX OFFICER, WARD 59-2, DELHI & ORS.

..... Respondents

Through Ms. Vibhooti Malhotra, Sr. SC with

Mr.Shaliender Singh, Jr. SC, Mr.Udit

Sharma, Adv.

22

+ W.P.(C) 1624/2022 & CM APPL.4727/2022

STAR WIRE INDIA LIMITED

..... Petitioner

Through Mr.Arnav Kumar, Mr. Rajat Mittal,

Mr. Suprateek Neogi and Mr. Harshil

Manchanda, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22 (2)

DELHI & ANR.

..... Respondents

Through Mr.Ruchir Bhatia, Sr. Standing

Counsel with Ms.Mansie Jain, Adv.





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4	J

+ W.P.(C) 1650/2022 & CM APPL.4777/2022

M/S PERFECT POLYCHEM PRIVATE LIMITED Petitioner
Through Mr. Arzoo Raj, Adv.

versus

OFFICE OF THE INCOME TAX OFFICER Respondent

Through Mr. Sunil Kumar Agarwal, Sr.

Standing Counsel.

24

+ W.P.(C) 1756/2022 & CM APPL.5066/2022

ONE HEIGHT COLONIZERS PRIVATE LIMITED Petitioner

Through Mr. Ved Jain and Ms. Richa Mishra,

Advs.

versus

INCOME TAX OFFICER, WARD 19-1, DELHI & ORS.

..... Respondents

Through Mr.Raj Kumar Yadav, Adv. for UOI.

Mr.Sunil Kumar Agarwal, Sr. Standing Counsel with Mr.Tushar Gupta, Jr. Standing & Mr.Samarth

Chaudhari. Adv.

25

+ W.P.(C) 1759/2022

STAR WIRE INDIA LIMITED

..... Petitioner

Through Mr. Arnav Kumar, Mr. Rajat Mittal,

Mr. Suprateek Neogi and Mr. Harshil

Manchanda, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2),

DELHI & ANR.

..... Respondents

Through Mr. Ruchir Bhatia, Sr. Standing

Counsel with Ms. Mansie Jain, Adv.





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W.P.(C) 1761/2022 & CM APPL.5073/2022

BTM EXPORTS LIMITED

Through

Ms. Ananya Kapoor and Mr. Tarun

Chanana, Advs.

versus

INCOME TAX OFFICER, CIRCLE 4(2) DELHI AND ANR

..... Respondents

..... Petitioner

Mr.Kunal Sharma, Sr. SC with Through

Mr.Zehra Khan, Jr. SC and Mr. Shray

Nargotra, Adv.

27

W.P.(C) 1886/2022 & CM APPL.5445/2022 +

BTM EXPORTS LIMITED

..... Petitioner

Ms. Ananya Kapoor and Mr. Tarun Through

Chanana, Advs.

versus

INCOME TAX OFFICER, CIRCLE 4(2) DELHI AND ANR

..... Respondents

Sr. SC with Through Mr.Kunal Sharma,

Mr.Zehra Khan, Jr. SC and Mr. Shray

Nargotra, Adv.

28 +

W.P.(C) 1937/2022 & CM APPL.5566/2022

KESAR DASS ARORA

..... Petitioner

Through Mr. Nagesh Behl with Mr. Ambrish

Dhawan, Advocates.

versus

ITO WARD 62(1) DELHI & ANR.

..... Respondents

Through Mr.Sanjay Kumar,

Sr. Standing

Counsel with Ms.Easha Kadian, Jr.

Standing Counsel for Revenue.





29

W.P.(C) 2006/2022 & CM APPL.5758/2022, CM APPL. + 13914/2022

PRATYUSH HANDA

..... Petitioner

Through

Dr.Rakesh Gupta, Mr.Somil Agarwal

& Mr. Anshul Mittal, Advocates.

versus

INCOME TAX OFFICER WARD 54(1), DELHI & ANR.

..... Respondents

Through

Sr. Standing Mr.Zoheb Hossain, Counsel with Mr.Vipul Agarwal & Semwal, Mr.Parth Jr. Standing

Counsels.

30

W.P.(C) 2007/2022 +

AJAY GUPTA

..... Petitioner

Through

Mr. Sushil K Tekriwal and Dr.Mamta

Tekriwal, Advs.

versus

INCOME TAX OFFICER

..... Respondent

Through

Mr. Ruchir Bhatia, Sr. SC with

Ms. Mansie Jain. Adv for Revenue.

31

W.P.(C) 2012/2022 +

NIRAJ AGARWAL

..... Petitioner

Through

Mr. Sushil K Tekriwal and Dr.Mamta

Tekriwal, Advs.

versus

INCOME TAX OFFICER

..... Respondent

Through

Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vipul Agarwal &

Mr. Parth Semwal, Jr. Standing

Counsels.





32

+ W.P.(C) 2016/2022 & CM APPL.5765/2022

MEENA CHAWLA Petitioner

Through Mr.Deepak Singh Thakur, Mr.Ankit

Kashyap & Mr.Shubham Bhardwaj

and Mr. Navjot Singh, Advs.

versus

INCOME TAX OFFICER WARD 61(1), DELHI & ANR.

..... Respondents

Through Mr.Kunal Sharma, Sr. SC with

Mr.Zehra Khan, Jr. SC and Mr. Shray

Nargotra, Adv.

33

+ W.P.(C) 2087/2022 & CM APPL.5992/2022

JASWANT RAI GROVER

..... Petitioner

Through Mr. Paras Chaudhry & Mr. Dhananjay

Grover, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through Mr.Ruchir Bhatia, Sr. SC with

Ms. Mansie Jain, Adv for Revenue.

34

+ W.P.(C) 2137/2022 & CM APPL.6149/2022, CM APPL. 13913/2022

PRATYUSH HANDA

..... Petitioner

Through Dr.Rakesh Gupta, Mr.Somil Agarwal

& Mr. Anshul Mittal, Advocates.

versus

INCOME TAX OFFICER WARD 54(1) DELHI & ANR.

..... Respondents

Through Mr. Zoheb Hossain, Sr. Standing

counsel with Mr. Vipul Agrawal and

Mr. Parth Senwal, Advocates.





35		
	W D (7) 222/2

W.P.(C) 2238/2022 & CM APPL.6435/2022

ASHOK KUMAR SHARMA HUF Petitioner

> Ms.Mitika Choudhary, Adv. Through

versus

INCOME TAX OFFICER WARD 59(2) & ORS. Respondents

> Ms. Vibhooti Malhotra, Sr. Standing Through

Counsel with Mr.Shailendra Singh, Advs. Mr.Udit Sharma,

respondent No.1.

Mr. Avnish Singh, SCGC for R-

2/UOI.

36

W.P.(C) 2241/2022 & CM APPL.6440/2022 +

SHIVA ASPHALTIC PRODUCTS PRIVATE LIMITED

..... Petitioner

Through Ms.Mitika Choudhary, Adv.

versus

INCOME TAX OFFICER WARD 23(1) & ORS. Respondents

> Mr.Sunil Kumar Agarwal, Through Standing Counsel for Revenue with

Mr.Tushar Gupta, Jr. Standing Counsel & Mr.Samarth Chaudhari,

Mr. Vikrant N. Goyal, Advocate for

UOI.

37

+ W.P.(C) 2265/2022 & CM APPL.6519/2022

URBAN PUNJAB Petitioner

> Ms.Mitika Choudhary, Adv. Through

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE-17 & ORS. Respondents

Through

Mr.Kunal Sharma, Sr. SC with

Mr. Zehra Khan, Jr. SC and Mr. Shray

Nargotra, Adv.

Mr.Nawal Kishore Jha Adv SPC with

Ms.Kalpana Jha, Adv. for R-2.





38

+ W.P.(C) 2286/2022 & CM APPL.6573/2022 MAHENDER KUMAR KASHYAP

..... Petitioner

Through Ms.Mitika Choudhary, Adv.

versus

INCOME TAX OFFICER WARD 67(1), & ORS. Respondents

Through Mr.Sunil Kumar Agarwal, Sr. Standing Counsel for Revenue with Mr.Tushar Gupta, Jr. Standing Counsel & Mr.Samarth Chaudhari,

Adv.

Ms.Saroj Bidawat, SP Counsel for

UOI.

39

+ W.P.(C) 2290/2022 & CM APPL.6582/2022

SLG GLOBAL TEX PRIVATE LIMITED

.... Petitioner

Through Ms.Mitika Choudhary, Adv.

versus

ASSISSTANT COMMISSIONER OF INCOME TAX, CIRCLE 22 (2), & ORS. Respondents

Through

a. Sr. SC with

Mr.Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.

Mr. Prakash Kumar, Central Govt.

Senior Counsel for R-2.

40

+ W.P.(C) 2339/2022

SWIFT REALTECH PRIVATE LIMITED

..... Petitioner

Through Mr.Ajay Wadhwa, Ms. Snehil Jha &

Ms. Maulshree Aggarwal, Advs.

versus

INCOME TAX OFFICER WARD 22(3) DELHI & ANR.

..... Respondents

Through Mr.Puneet Rai, Sr. SC with

Ms. Adeeba Mujahid, Jr. SC with

Mr. Karan Pandey, Advocate.





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+ W.P.(C) 2357/2022 & CM APPL.6789/2022

PUNEET GHAI Petitioner

Through Mr. Salil Kapoor, Ms. Ananya

Kapoor, Mr. C. S. Anand, Mr. S.K. Gambhir and Mr. Sumit Lalchandani

Advs.

versus

INCOME TAX OFFICER, WARD 59-3, DELHI & ANR.

..... Respondents

Through Ms. Vibhooti Malhotra, Sr. Standing

Counsel with Mr.Shailendra Singh, Jr. Standing Counsel & Mr.Udit Sharma,

Adv.

42

+ W.P.(C) 2378/2022 & CM APPL.6834/2022

GAUTAM CHAND JAIN Petitioner

Through Ms.Mitika Choudhary, Adv.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 58 (1) & ORS. Respondents

Through

Mr.Ajit Sharma, Sr. Standing Counsel

with Mr.Luqman Hasan, Adv for

respondent No.1.

Ms. Archana Gaur, Advocate for

UOI.

43

+ W.P.(C) 2441/2022 & CM APPL.7047/2022

M/S SAGAR POLYCHEM PVT. LTD.

..... Petitioner

Through Mr. Arzoo Raj, Adv.

versus

OFFICE OF THE INCOME TAX OFFICER

..... Respondent

Through Mr.Ruchir Bhatia, Sr. Standing

Counsel with Ms.Mansie Jain, Adv.





44 +	W.P.(C) 2442/2022 & CM A	PPL.7049/2022
	M/S SAGAR POLYCHEM P	
4.7	OFFICE OF THE INCOME T Through	•
45 +	W.P.(C) 2452/2022 & CM A MR. VIJAY KUMAR GOEL Through	PPL.7066/2022 Petitioner Mr. Arzoo Raj, Adv.
	versus	
	OFFICE OF THE INCOME T Through	CAX OFFICER Respondent Mr.Abhishek Maratha, Sr. Standing Counsel.
46 +	W.P.(C) 2516/2022 & CM A GAGAN CHADHA	PPL.7200/2022 Petitioner
	Through versus	Mr. Nitin Gulati, Adv.
	INCOME TAX OFFICER WA	ARD 54(1) DELHI & ANR Respondents
	Through	-
47 +	W.P.(C) 2523/2022	
•	SECOM SERVICES INDIA I Through versus	
	UNION OF INDIA & ORS.	Respondents
	Through	Mr. Virender Pratap Singh Charak and Ms. Shubhra Parashar, Advs. for UOI.





Mr.Sunil Kumar Agarwal, Sr. St. counsel with Mr.Tushar Gupta, Jr.SC, Mr.Samarth Chaudhari, Advs.

48 +

W.P.(C) 2570/2022 & CM APPL.7345/2022

EVOLVE BRANDS PRIVATE LIMITED

..... Petitioner

Through Mr.Piyush Kaushik, Adv.

versus

PRINCIPAL COMMISSIONER OF INCOME TAX, DELHI-1 & ANR. Respondents

Through

Mr.Kunal Sharma, Sr. SC with

Mr.Zehra Khan, Jr. SC and Mr. Shray

Nargotra, Adv.

49

+ W.P.(C) 2588/2022 & CM APPL.7378/2022

AJAY JAIN (HUF)

..... Petitioner

Through M

Mr. Nishit Gandhi, Adv.

versus

ASSISTANT COMMISSIONER OF INCOME TAX Respondent

Through

Ms. Vibhooti Malhotra, Sr. Standing Counsel for Revenue with Mr.Shailendra Singh, Jr Standing

Counsel & Mr. Udit Sharma, Adv.

50

+ W.P.(C) 2669/2022 & CM No.7649/2022

T S AND SONS HUF

..... Petitioner

Through

Mr. P. Roychaudhuri with Mr. Gagan

Gupta, Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 43(1),

DELHI

..... Respondent

Through

Mr.Sunil Kumar Agarwal, Sr. St.

counsel with Mr. Tushar Gupta, Jr.SC,

Mr.Samarth Chaudhari, Advs.





51

+ W.P.(C) 2698/2022 & CM No.7707/2022

ABHINAV JINDAL HUF

..... Petitioner

Through Mr. Kapil Goel with Mr. Sandeep

Goel, Advocates.

versus

INCOME TAX OFFICER WARD 54 (1) DELHI AND ORS.

..... Respondents

Through Mr.Puneet Rai, Sr. SC with

Ms.Adeeba Mujahid, Jr. SC with

Mr. Karan Pandey, Advocate.

52

+ W.P.(C) 2705/2022 & CM APPL.7720/2022

M/S PERFECT POLYCHEM PRIVATE LIMITED Petitioner

Through Mr. Arzoo Raj, Adv.

versus

OFFICE OF THE INCOME TAX OFFICER

..... Respondent

Through

Mr.Sunil Kumar Agarwal, Sr. St. counsel with Mr.Tushar Gupta, Jr.SC,

Mr.Samarth Chaudhari, Advs.

53

+ W.P.(C) 2764/2022 & CM APPL.7927/2022

MS. MANJU KUMARI PREMSAGAR PRASAD Petitioner

Through Mr. Arzoo Raj, Adv.

versus

OFFICE OF THE INCOME TAX OFFICER Respondent

Through Ms. Vibhooti Malhotra, Sr. Standing

Counsel with Mr.Shailendra Singh, Jr. Standing Counsel & Mr.Udit Sharma,

Adv.





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+ W.P.(C) 2835/2022 & CM APPL.8162/2022

ANKIT JAIN Petitioner

Through Mr Anui Aggerwel Mr Vikron

Through Mr.Anuj Aggarwal, Mr.Vikrant

Chawla, Ms. Ayushi Bansal & Mr. Sanyam Suri, Ms. Aishwarya

Sharma, Advs.

versus

PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, & ANR.

..... Respondents

Through Mr.Ajit Sharma, Sr. Standing

Counsel.

Ms. Archana Gaur, Advocate for UOI

55

+ W.P.(C) 2853/2022 & CM APPL.8220/2022

SANJU AGARWAL Petitioner

Through Mr.P.Roychaudhuri, Adv.

versus

ITO, WARD 54 (1), DELHI & ANR. Respondents

Through Mr.Sanjay Kumar, Sr.SC, Ms.Easha

Kadian, Jr.SC

56

+ W.P.(C) 2861/2022 & CM APPL.8267/2022

P.K. MARKETING COMPANY

..... Petitioner

Through Mr.Anuj Aggarwal, Mr.Vikrant

Chawla, Ms. Ayushi Bansal & Mr. Sanyam Suri, Ms. Aishwarya

wir.Sanyani Suri, wis. Mishwary

Sharma, Advs.

versus

PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, & ANR.

..... Respondents

Through Ms. Vibhooti Malhotra, Sr.SC. with

Mr. Shaliendra Singh and Mr. Udit

Sharma, Advocates.

Page 18 of 61





Ms.Manisha Agrawal Narain, CGSC with Mr. Aditya Singh Deshwal and Ms.Rakshita Goyal, Advocate for UOI.

57

+ W.P.(C) 2956/2022 & CM APPL.8579/2022

SAGARI LEATHERS PVT. LTD.

..... Petitioner

Through

Mr.Sandeep Chilana, Ms.Yashodhara Burmon Roy & Ms.Shambhavi Singh,

Advs.

versus

PRINCIPAL COMMISSIONER OF INCOME TAX DELHI AND ANR. Respondents

Through

Mr.Sunil Kumar Agarwal, Sr. Standing Counsel with Mr.Tushar Gupta, Jr. Standing Counsel & Mr.Samarth Chaudhari, Adv.

58

+ W.P.(C) 3038/2022 & CM APPL.8822/2022

M/S SANT SANDESH MEDIA AND COMMUNICATION PVT. LTD. Petitioner

Through Mr.Rishab Singla & Mr. Pawan Shree

Agrawal, Advs.

versus

INCOME TAX OFFICER WARD 22(3) DELHI AND ANR

..... Respondents

Through Mr.Sunil Kumar Agarwal, Sr.

Standing Counsel with Mr.Tushar Gupta, Jr. Standing Counsel &

Mr.Samarth Chaudhari, Adv.

59

+ W.P.(C) 3070/2022 & CM APPL.8881/2022

CONCEPT INFRADEVELOPERS PVT LTD Petitioner

Through Mr.Rajeev Sharma & Mr.Aditya Sharma with Mr. Shubham Bhardwaj,

Advs.





		NT, OFFICE OF THE INCOME TAX
	Through	HI AND ANR Respondents Mr.Sanjay Kumar, Sr. Standing Counsel with Ms.Easha Kadiyan, Jr Standing Counsel.
60	XX D (C) 2054/2022 0 CM A	DDI 0005/2022
+	W.P.(C) 3074/2022 & CM AI ABHISHEK AGGARWAL	PL.888
	Through	Mr. P. Roychaudhuri with Mr. Gagar Gupta, Advocates.
	versus	•
	ITO WARD 54 (1), DELHI &	ANR Respondents
	Through	Mr.Sanjay Kumar, Sr. Standing Counsel with Ms.Easha Kadiyan, Jr Standing Counsel.
61		
+	W.P.(C) 3080/2022 & CM AI DEEPAK AGGARWAL	PPL.8923/2022 Petitioner
	Through	Mr. P. Roychaudhuri with Mr. Gagar Gupta, Advocates.
	versus	1 /
	ITO WARD 54(1), DELHI & .	ANR Respondents
	Through	Mr.Kunal Sharma, Sr. SC with Mr.Zehra Khan, Jr. SC and Mr. Shray Nargotra, Adv.
62		
+	W.P.(C) 3081/2022 & CM AI	PPL.8927/2022
	DEEPAK AGGARWAL	Petitioner
	Through	Mr. P. Roychaudhuri with Mr. Gagar Gupta, Advocates.
	versus	
	ITO WARD 54 1, DELHI & A	NR Respondents
	Through	Mr.Kunal Sharma, Sr. SC with Mr.Zehra Khan, Jr. SC and Mr. Shray Nargotra, Adv.





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t)	J	į

+ W.P.(C) 3290/2022 & CM APPL.9559/2022

RAJEEV KUMAR AGGARWAL

..... Petitioner

Through Mr.Sourav Vig & Mr.Tushar Gupta,

Advs.

versus

INCOME TAX OFFICER CIRCLE 58 (1) & ORS. Respondents

Through Mr.Abhishek Maratha, Sr. Standing

Counsel with Mr.Pratyaksh Gupta, Jr.

Standing Counsel.

Mr. Awadhesh Kumar Singh, Adv. for

R-2 & R-3.

64

+ W.P.(C) 3291/2022 & CM APPL.9561/2022

ALOK KUMAR AGGARWAL

..... Petitioner

Through Mr.Sourav Vig & Mr.Tushar Gupta,

Advs.

versus

INCOME TAX OFFICER CIRCLE 58 (1) & ORS. Respondents

Through Ms. Vibhooti Malhotra, Sr. Standing

Counsel with Mr.Shailender Singh, Jr. Standing Counsel & Mr.Udit Sharma,

Adv.

Mr. Awadhesh Kumar Singh, Adv. for

R-2 & R-3.

65

+ W.P.(C) 3438/2022 & CM APPL.10035/2022

STRATAGEM PORTFOLIO (P) LTD

..... Petitioner

Through Mr.Gautam Jain & Mr.Piyush Kumar

Kamal. Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2)

DELHI & ANR.

..... Respondents

Through Mr.Ruchir Bhatia, Sr. Standing

Counsel with Ms.Mansie Jain. Adv.





66 +	W.P.(C) 3503/2022 BHOLENATH FOO		
	7	Γhrough	Mr Rishabh Jain, Adv.
67	DY. COMMISSION NEW DELHI	versus NER OF INO Through	COME TAX, CIRCLE-4(2)Respondent Mr. Kunal Sharma, Sr Standing counsel with Mr Zehra Khan and Mr Shubhendu Bhattacharyya, Advs.
+	W.P.(C) 3525/2022		
	UMESH KUMAR O SAROJ BALA GUR	GUPTA AS	LEGAL HEIR OF DECEASEDPetitioner Mr. Sushil K Tekriwal and Dr.Mamta Tekriwal, Advs.
	INCOME TAX OF	FICER Γhrough	Respondent Mr Ajit Sharma, Sr Standing Counsel.
68 +	W.P.(C) 3573/2022	& CM AP	PL.10551/2022
	ARUN KUMAR SO		Petitioner
	ר	Γhrough	Dr.Rakesh Gupta, Mr.Somil Agarwal & Mr.Anshul Mittal, Advocates.
	\	versus	
	INCOME TAX OF	FICER WA	RD 52(1) DELHI & ANR Respondents
	J	Γhrough	Mr.Kunal Sharma, Sr. SC with Mr.Zehra Khan, Jr. SC and Mr. Shray Nargotra, Adv.
69	W.D.(C) 2505/2022		
+	W.P.(C) 3595/2022 UMESH KUMAR (Petitioner
		Through	Mr. Sushil K. Tekriwal, Advocate

Page 22 of 61

with Dr. Mamta Tekriwal, Advocate.





INCOME TAX OFFICER Respondent Through Mr. Ajit Sharma, Advocate.

70

+ W.P.(C) 3628/2022 & CM APPL. 10749/2022

SANDEEP JAIN Petitioner

Through Mr.Arnav Kumar, Mr. Rajat Mittal,

Mr. Suprateek Neogi and Mr. Harshil

Manchanda, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME

TAX CIRCLE 22 (2), DELHI & ANR. Respondents

Through Mr. Sunil Kumar Agarwal, Sr. SC

with Mr. Tushar Gupta, Jr.SC,

Mr.Samarth Chaudhari, Advs.

71

+ W.P.(C) 3630/2022 & CM APPL. 10759/2022

SANDEEP JAIN Petitioner

Through Mr. Arnav Kumar, Mr. Rajat Mittal,

Mr. Suprateek Neogi and Mr. Harshil

Manchanda, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME

TAX CIRCLE 22 2 DELHI & ANR. Respondents

Through Mr. Sunil Kumar Agarwal, Sr. SC

with Mr. Tushar Gupta, Jr.SC,

Mr.Samarth Chaudhari, Advs.

72

+ W.P.(C) 3692/2022 & CM APPL.10960/2022

MANSI AGGARWAL Petitioners

Through Mr. Abhishek Garg, Advocate with

Mr. Aayush Kuchhal, Mr. Yash

Gaiha, Advocates

versus

INCOME TAX OFFICER WARD 62(1) & ANR. Respondents

Through Mr. Sanjay Kumar & Ms. Easha

Kadiyan, Advocates.





IAR AGGAR	PPL.10974/2022 WAL Petitioner
Through	Mr. P. Roychaudhuri with Mr. Gagan Gupta, Advocates.
versus	
	HI & ANR Respondents Mr. Ajit Sharma, Sr. SC.
'A (SINCE D	PPL.11015/2022 ECEASED), THROUGH HIS LEGAL PREM CHAND GUPTA Petitioner
Through	Mr. Abhishek Garg, Advocate with Mr. Aayush Kuchhal, Mr. Yash Gaiha, Advocates
versus OFFICER WA	ARD 62(1) & ANR Respondents
Through	
0022 8- CM A	DDI 11197/2022
GOEL	Petitioner
Through	Mr. T.M. Shivakumar, Adv.
	Versus - 59(1), DELY Through 2022 & CM A A (SINCE D TIVES - SH. I Through Versus OFFICER WA Through

Page 24 of 61

..... Respondents

Mr. Ruchir Bhatia, Sr. SC with

Ms. Mansie Jain, Adv for Revenue.

Through

DELHI & ANR.





76			
+	W.P.(C) 3774/20	22 & CM A	PPL.11216/2022
	PREM CHAND (GUPTA	Petitioner
		Through	Mr. Abhishek Garg, Mr. Aayush Kuchhal and Mr. Yash Gaiha, Advs.
		versus	
	ASSISTANT CO	MMISSION	IER OF INCOME TAX CIRCLE 58(1),
	DELHI & ANR.		Respondents
	BEBIT WITH IK.	Through	<u> </u>
77			
+	W P (C) 3780/20	22 & CM A	PPL.11228/2022
1	SHIV KUMAR (Petitioner
	SHIV KUWAK C		
		Through	Mr. T.M. Shivakumar, Adv.
		versus	
	ASSISTANT CO	MMISSION	IER OF INCOME TAX CIRCLE 22(2),
	DELHI & ANR.		Respondents
		Through	Mr. Ruchir Bhatia, Sr. SC with
		rmougn	Ms. Mansie Jain, Adv for Revenue.
78 +	W D (C) 3904/20	22 & CM A	PPL.11281/2022
+	· ·		
	SHANTI LAL PO		Petitioner
		Inrough	Mr. Nitin Gulati, Adv.
		versus	
	ASSISTANT CC	MMISIONI	ER OF INCOME TAX CIRCLE 59(1),
	DELHI & ANR.		Respondents
		Through	Ms. Vibhooti Malhotra, Sr. SC with
			Mr. Shailendra Singh, Jr. SC and
- 0			Mr.Udit Sharma, Adv.
79 +	W P (C) 3808/20	22 & CM A	PPL.11288/2022
•	SHIV KUMAR (Petitioner
			Mr. T.M. Shivakumar, Adv.
		versus	
		VEISIIS	

Page 25 of 61





	ASSISTANT CO DELHI & ANR.	MMISSION	ER OF INCOME TAX CIRCLE 22(2), Respondents
		Through	Mr. Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.
80			Wishviansie Jam, Adv for Revenue.
+	W.P.(C) 3817/20	22 & CM A	PPL.11311/2022
	INDRA PORWA		Petitioner
		Through versus	Mr. Nitin Gulati, Adv.
	ASSISTANT CO DELHI & ANR.	MMISIONE	ER OF INCOME TAX CIRCLE 59(1), Respondents
		Through	-
81			
+	W.P.(C) 3831/20 DAVINDER BAJ	JAJ	Petitioner
		Through	Mr. Ved Kumar Jain and Mr. Richa Mishra, Advs.
		versus	
	ASSISTANT CO DELHI & ORS.	MMISSION	IER OF INCOME TAX CIRCLE 67-1, Respondents
02	DELIII & OKS.	Through	-
82 +	W.P.(C) 3876/20	22 & CM A	PPI 11537/2022
•	DEEPAK CHOU		Petitioner
		Through	Mr. Nitin Gulati, Advocate
		versus	
	ASSISTANT CO TAX CIRCLE 60		
	THE CINCLE OF	Through	-





83 +	W.P.(C) 3942/20	22 with CM	APPL. 11747/2022		
	UMA GOEL	,,_,_	Petitioner		
		Through	Mr. T.M. Shivakumar, Adv.		
		versus			
			ER OF INCOME TAX		
	CIRCLE 22(2), D		<u> </u>		
		Through	Mr. Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.		
84 +	W P (C) 3951/20	22 with CM	APPL. 11773/2022		
•	UMA GOEL	22 With Civi	Petitioner		
	OWN COLL	Through	Mr. T.M. Shivkumar, Adv.		
		versus			
	ASSISTANT CO DELHI & ANR.	MMISSIONI	ER OF INCOME TAX CIRCLE 22(2), Respondents		
0.5		Through	Mr. Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.		
85 +	W.P.(C) 4020/202	22 & C.M.Ap	pl.12027/2022		
	SAHIL HOME LOOMTEX PRIVATE LIMITED Petitioner				
		Through	Mr. Sunil Kumar Mukhi and Mr. Anshul Mittal, Advs.		
		versus	vii. Alishui viittai, Auvs.		
	ITO, WARD-22(1) DELHI &	ANR Respondents		
		Through	Mr.Puneet Rai, Sr. SC with Ms.Adeeba Mujahid, Jr. SC with Mr. Karan Pandey, Advocate.		
86 +	W.P.(C) 4045/202	22			
T	ANIL KUMAR	4 4	Petitioner		
	THAIL ROWING	Through	Mr. Dinesh Mohan Sinha, Advocate.		

Page 27 of 61





INCOME TAX OFFICER AND ANR. Respondents
Through Mr. Ajit Sharma, Advocate

87

+ **W.P.(C)** 4174/2022

MEGHA JAIN

..... Petitioner

Through

Mr. Dinesh Mohan Sinha, Advocate.

versus

INCOME TAX OFFICER & ANR.

..... Respondents

Through Mr. Ajit Sharma, Advocate.

88

+ W.P.(C) 4177/2022, C.M.APPLs.12521-22/2022

SHYAMPREM ESTATE PRIVATE LIMITED (FORMERLY KNOWN AS SPIL FINANCIAL SERVICES PVT. LTD.)

..... Petitioner

Through Mr. Nitin Gulati, Advocate.

versus

ASSISTANT COMMISSIONER OF INCOME

TAX CIRCLE 22(2), DELHI & ANR.

..... Respondents

Through Mr.Puneet Rai,

Sr. SC with

Ms.Adeeba Mujahid, Jr. SC with

Mr. Karan Pandey, Advocate.

Ms. Archana Gaur, Adv. for UOI.

89

+ W.P.(C) 4187/2022 & CM APPL. 12540/2022

SHANKER LAL SINGHANIA

..... Petitioner

Through

Mr. Kapil Goel with Mr. Sandeep

Goel, Advocates.

versus

ASSISTANT COMMISSIONER OF

INCOME TAX CIRCLE 59 (1) DELHI AND ORS Respondents

Through Mr. Ajit Sharma, Advocate





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W.P.(C) 4260/2022 & CM APPL. 12668/2022

VEEKAY GENERAL INDUSTRIES

..... Petitioner

Through Mr. Piyush Kaushik, Advocate.

Versus

PRINCIPAL COMMISSIONER OF INCOME TAX -20, NEW

DELHI & ANR.

..... Respondents

Through

Mr. Abhishek Maratha, Advocate.

91

W.P.(C) 4266/2022 +

N M INDUSTRIES LIMITED

..... Petitioner

Through

Kapoor, Ms. Ananya Salil Mr.

Kapoor, Mr. C. S. Anand, Mr. S.K. Gambhir and Mr. Sumit Lalchandani

Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX,

CENTRAL CIRCLE 5, DELHI & ANR.

..... Respondents

Through Mr.Ruchir Bhatia,

Sr. SC with

Ms. Mansie Jain, Adv for Revenue.

92

W.P.(C) 4268/2022 & CM APPLs. 12686-12687/2022

N M INDUSTIES LIMITED

..... Petitioner

Through

Kapoor, Ms. Ananya

Kapoor, Mr. C. S. Anand, Mr. S.K.

Gambhir and Mr. Sumit Lalchandani

Advs.

Mr.

Salil

versus

ASSISTANT COMMISSIONER OF INCOME TAX,

CENTRAL CIRCLE 5, DELHI & ANR.

..... Respondents

Mr.Ruchir Bhatia, Sr. SC with Through

Ms. Mansie Jain, Adv for Revenue.





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4	-

+ W.P.(C) 4348/2022 & CM APPLs.12995-96/2022

M/S PCG FINVEST LIMITED- FORMERLY KNOWN AS SUBHRA FINVEST INDIA LIMITED Petitioner

Through Mr. Ved Jain, Ms. Richa Mishra, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22-2, DELHI & ORS. Respondents

Through Mr.Puneet Rai, Sr. SC with

Ms.Adeeba Mujahid, Jr. SC with

Mr. Karan Pandey, Advocate.

Mr. Rajkumar Yadav, Advs. for UOI.

94

+ W.P.(C) 4408/2022 & CM APPLs.13142-43/2022

BRIJ BHUSHAN GUPTA Petitioner

Through Mr.Sanat Kapoor, Ms.Ananya Kapoor

and Mr. Tarun Chanana, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 59-1,

DELHI & ANR. Respondents

Through Ms. Vibhooti Malhotra, Sr. Standing

Counsel with Mr. Shailendera Singh

and Mr. Udit Sharma, Advs.

95

+ W.P.(C) 4459/2022 & CM APPLs.13299-13300/2022

BRIJ BHUSHAN GUPTA Petitioner

Through Mr.Sanat Kapoor, Ms.Ananya Kapoor

and Mr. Tarun Chanana, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 59-1,

DELHI & ANR. Respondents

Through Ms. Vibhooti Malhotra, Sr. Standing

Counsel with Mr. Shailendera Singh

and Mr. Udit Sharma, Advs.





96		
+	W.P.(C) 4507/2022 & CM A	PPLs.13487-88/2022 Petitioner
	Through	Mr. Venketesh Chaurasia and Ms. Rano Jain, Advs.
97	ITO, WARD 35(5), DELHI & Through	ANR Respondents Mr. Sanjay Kumar with Ms. Easha Kadian, Advocates.
+	W.P.(C) 4511/2022 & CM A	
	Through	Mr.Mudit Bansal and Mr. Ramesh Kumar Jain, Advocates.
	versus	
	INCOME TAY OFFICER WA	ARD 6(1) DELHI Respondent
	Through	• •
98 +	W.P.(C) 4567/2022 & C.M.N	Jos.13706-13707/2022
	BHUSHAN LAL PANDITA	Petitioner
	Through	Mr. Jaspal Singh Sethi with Mr. Gaurav Jain, Advocates.
	versus	
	INCOME TAX OFFICER WA	• •
		Respondent
	Through	Mr.Sunil Kumar Agarwal, standing counsel
99		
+	W.P.(C) 4584/2022 & C.M.N LALA SHER SINGH MEN SOCIETY	Ios.13747/2022, 13824/2022 MORIAL JEEVAN VIGYAN TRUST Petitioner
	Through	Mr.Mudit Bansal and Mr. Ramesh

Kumar Jain, Advocates.

Page 31 of 61





THE DCIT CIRCLE EXEMPT 1 (1) DELHI Respondent
Through Mr.Abhishek Maratha, standing counsel.

100

+ W.P.(C) 4692/2022 & C.M.Nos.14047-14048/2022

LOTUS HERBALS PVT LTD Petitioner

Through Mr. Aniket D. Aggarwal, Mr. Rohit

Jain, Mr. Saksham Singhal and Ms. Manisha Sharma, Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

.... Respondents

Through Mr.Zoheb Hossain, Sr. SC with Mr.

Vipul Agrawal and Mr.Parth Senwal,

Advocates.

101

+ W.P.(C) 4695/2022, CM APPL. 14053/2022, CM APPL. 14263/2022

BRIJ BHUSHAN GUPTA Petitioner

Through Mr.Sanat Kapoor, Ms.Ananya Kapoor

and Mr. Tarun Chanana, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 59-1, DELHI & ANR. Respondents

Through Ms. Vibhooti Malhotra, Sr. Standing

Counsel for Revenue with Mr.Shailendra Singh, Jr Standing

Counsel & Mr.Udit Sharma, Adv. for

respondent No.1.

102

+ W.P.(C) 4697/2022, CM APPL. 14061/2022

MOHIT BAJAJ Petitioner

Through Mr. Kushank Sindhu, Ms. Ghazal

Ghai, Mr. Anmol Singh and Mr. Aditya Sain, Advocates.





UNION OF INDIA AND ORS Respondents Mr. Mohit Sharma, Sr. Panel counsel Through for UOI Mr. Abhishek Maratha, Advocate for Revenue. 104 W.P.(C) 4737/2022, CM APPL. 14170/2022, CM APPL. 14180/2022 KARAN VIR SINGH Petitioner Through Mr. Dhruv Agrawal, Sr. Advocate with Mr. Nishit Agrawal, Mr. Shrey Kapoor and Mr. Harsh Mishra, Advocates. versus UNION OF INDIA & ORS. Respondents Through Mr. Ajit Sharma, Advocate. 105 W.P.(C) 4777/2022, C.M.Appl.14308/2022 +VINAY KUMAR DHINGRA Petitioner Mr.Mudit Bansal and Mr. Ramesh Through Kumar Jain. Advocates. versus INCOME TAX OFFICER WARD 63 (1), DELHI Respondent Through Mr. Sanjay Kumar, Advocate. 106 +W.P.(C) 4791/2022, C.M.APPL.14335/2022 AJANTA POLYMERS PRIVATE LIMITED Petitioner Mr. Gaurav Jain with Ms. Akshita Through Goyal and Mr. Shubham Gupta, Advocates. versus ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 1(1) Respondents **DELHI AND ANR** Mr.Zoheb Hossain, Sr. SC with Mr. Through

Page 33 of 61

Vipul Agrawal and Mr.Parth Senwal,

Advocates





107			
+	W.P.(C) 4798/202	22	T
	ASHISH JAIN	Through	Petitioner Mr. Dinesh Mohan Sinha, Advocate.
		Through	Wil. Dillesii Wollan Sillia, Advocate.
		versus	
	INCOME TAX O	FFICER AN	D ANR Respondents
		Through	Mr. Ajit Sharma, Advocate.
108	W.D. (C) 4001 /000	20	
+	W.P.(C) 4801/202 RAJIV GUPTA H		Petitioner
	KAJIV GUFTA F	Through	Mr.Ajay Wadhwa, Ms. Snehil Jha &
		Tinougn	Ms. Maulshree Aggarwal, Advs.
		versus	
	INCOME TAX O	FEICER WA	ARD 54 1 & ORS Respondents
	INCOME IMA	Through	1
109			
+	W.P.(C) 4808/202	22, C.M.APP	L.14372/2022
	MR. NEERAJ AO	GGARWAL	Petitioner
		Through	Mr. S. Krishnan, Advocate.
		versus	
	THE ASSISTAN	T COMMISS	SIONER OF INCOME TAX & ANR.
		/D1 1	Respondents
		Through	Ms. Vibhooti Malhotra, Sr. Standing Counsel with Mr.Shailendra Singh, &
			Mr. Udit Sharma, Advs.
110			ivii. Out Sharma, Havo.
+	W.P.(C) 4818/202	22, C.M.APP	Ls.14395-96/2022
	VINOD KUMAR	GUPTA HU	
		Through	Mr. Ved Kumar Jain with Ms. Richa
			Mishra, Advocates.
	A CCICT A NIT CO	versus Maiggionii	
		MOTOSTATIA	ER OF INCOME TAX, CIRCLE - 43-1 Respondents
	& ORS.		Respondents

Ms.Adeeba

Through

Mr.Puneet Rai

Mujahid

Advocates.

with

and Mr. Karan Pandey,





112 +	W.P.(C) 4809/2022, C.M	APPL.143	76-77/202	2		
	SUNSAT FOODS PRIV Throu	gh Ms	ITED Ananya F nana, Adv	Kapoor	Petitic and	
	versus					
	ASSISTANT COMMISS DELHI AND ANR.	IONER O		Re	espond	lents
113	Tillou	311. 1711.	ouiii Kuiii	ai Agaiv	vai, A	avocate.
+	W.P.(C) 4811/2022, C.M M/S. CIGMA EVENTS F Through				Petitic cate.	oner
	INCOME TAX OFFICER	& ANR.		••••	Respo	ndents
111	Throu	gh Mr.	Kunal Sha	ırma, Ad	vocate	?.
114 +	W.P.(C) 4879/2022, C.M BC EXPORTS	.Appl.146	16/2022		Pet	itioner
	Throu	gh Dr.F & M	Rakesh Gu Ir.Anshul l	-		_
	versus	00 1		,		
	ASSISTANT COMMIS 58(1),DELHI & ANR.	SIONER	OF INC	_		CIRCLE ondent
	Through	with	Vibhooti Mr. Sha Sharma, A	ilendra S	Singh	
115			·			
+	W.P.(C) 4892/2022, C.M NITIN SAXENA	.APPL.14	640/2022	_	Pet	itioner
	Through		Salil k oor, Mr.	Kapoor,	Ms.	Ananya

Mr. Sumit Lalchandani Advs.





ASSISTANT COMMISSIONER OF INCOME TAX. CIRCLE 49-1 Respondents & ANR. Mr. Abhishek Maratha, Advocate. Through 116 W.P.(C) 4919/2022 & C.M.APPL.14682/2022 + CLASSIC FINCAP PRIVATE LIMITED Petitioner Ms. Prem Lata Bansal, Sr. Advocate Through with Mr. Divyanshu Aggarwal, Mr. Paras Chaudhary Advocates. versus INCOME TAX OFFICER & ANR. Respondents Mr.Kunal Sharma, Sr. SC with Through Mr. Zehra Khan, Jr. SC and Mr. Shray Nargotra, Adv. for respondent No.1. Ms. Saroj Bidawat, Advocate for UOI. 117 W.P.(C) 4924/2022 & C.M.APPL.14688/2022 +JAGMOHAN GARG (ERSTWHILE DIRECTOR OF COMPETENT REAL ESTATE DEVELOPERS PVT. LTD.) Petitioner Mr. Vishal Gera and Ms.Smriti Through Sahay, Advocates. versus UNION OF INDIA & ORS. Respondents Ms. Saroj Bidawal, Advocate for Through UOI. Mr. Zoheb Hossain, Advocate with Mr. Vipul Agrawal and Mr. Parth Senwal, Advocates. 118 W.P.(C) 4946/2022, C.M.APPL.14724/2022 + KARNIK RAJAT Petitioner Mr. Aniket D. Aggarwal, Mr. Rohit Through Jain and Ms. Manisha Sharma, Advocates. versus

Page 36 of 61





ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through Mr. Ajit Sharma, Advocate.

119

+ W.P.(C) 4956/2022, C.M.APPL.14735/2022

VINOD KUMAR GUPTA HUF

..... Petitioner

Through

Mr. Ved Jain and Ms. Richa Mishra,

Advocates.

Mr.Puneet

versus

Through

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE - 43-1

& ORS.

..... Respondents Rai, Sr. SC with

Ms. Adeeba Mujahid, Jr. SC with

Mr. Karan Pandey, Advocate.

.

122

+ W.P.(C) 4969/2022 & CM APPLs.14778-14779/2022

BJN HOLDINGS (I) LTD. (WRONGLY TREATED AS

SUCCESSOR IN INTEREST OF BJN HOLDINGS LTD)...Petitioner

Through: Ms.Kavita Jha, Advocate with

Mr. Vaibhav Kulkarni and

Mr. Himanshu Aggarwal, Advocates.

versus

ASSISTANT COMMISSIONER OF

INCOME TAX & ORS.

..... Respondents

Through:

Mr.Sunil Agarwal, Advocate with

Mr.Tushar Gupta and Mr.Samarth

Chaudhari, Advocates.

123

W.P.(C) 5018/2022 & **C.M.APPL.14953/2022**

BALDEV KRISHNA SHARMA

..... Petitioner

Through

Ms. Smriti Sahay, Mr. Alok Kumar

and Mr. M. Goswami, Advocates.





UNION OF INDIA & ORS. Respondents

Through Mr. Krishna Kumar Sharma, Sr. Panel Counsel with Ms. Rubina Arora and

Mr. Pradeep Tiwari, Advocates for R-

1/UOI.

Mr. Sunil Kumar Agarwal, Sr. Standing counsel with Mr. Tushar Gupta and Mr.Samarth Chaudhari,

Advocates.

124

+ W.P.(C) 5024/2022, **C.M.APPL.14974/2022**

UMA SHANKER

..... Petitioner

Through Mr. Piyush Kaushik, Advocate

versus

PRINCIPAL COMMISSIONER OF INCOME TAX -20 NEW DELHI & ANR. Respondents

Through Mr. Ajit Sharma, Advocate.

125

+ W.P.(C) 5027/2022, **C.M.APPL.14976/2022**

RENU MITTAL

..... Petitioner

Through Ms. Rashmi Chopra and Ms. Sheetal

Kandpal Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 58(1)

DELHI AND ANR.

..... Respondents

Through Ms. Vibhooti Malhotra, Sr. Standing

Counsel for Revenue with Mr.Shailendra Singh, Jr Standing

Counsel & Mr. Udit Sharma, Adv.

126 +

W.P.(C) 5064/2022, **C.M.APPL.15046/2022**

NITIN SAXENA

..... Petitioner

Through Mr. Salil Kapoor, Ms. Ananya

Kapoor, Mr. Tarun Chanana and Mr.

Sumit Lalchandani Advs.





	ASSISTANT CO. & ANR.	MMISSIONI	ER OF INCOME	E TAX, CIRCLE 49-1 Respondents
	& MVK.	Through	Mr. Abhishek I	Maratha, Advocate.
128				
+	W.P.(C) 5119/2022 & CM APPL.15178/2022			
	SUN PARKS PRI	VATE LIMI	TED	Petitioner
		Through	Mr. Saurabh l Ms. Kanika Jai	Dev Karan Singh and n, Advocates.
		versus		
	ASSISTANT CO	MMISSIONI	ER OF INCOME	E TAX, CIRCLE (22) Respondent
		Through		Rai, Sr. SC with Iujahid, Jr. SC with
129				
+	W.P.(C) 5138/202		PL.15285/2022	
	SANDEEP SETH		M. Dii.	Petitioner
		Through	Prasad, Advoca	Satija and Mr. Mohit ates.
		versus		
		OMMISSIONER OF INCOME TAX DELHI AND ANR Respondents		
	· //		Mr. Ajit Sharm	1
130	W P (C) 5143/202	O CM ADDI	15203/2022	

versus

Through

Advs.

SMT. NAVNEET KAUR KOCHHAR

..... Petitioner

Mr.Rajeev Sharma & Mr.Aditya Sharma with Mr. Shubham Bhardwaj,





INCOME TAX DEPARTMENT OFFICE OF THE INCOME TAX OFFICER WARD 54(1) DELHI & ANR. Respondents Through Mr. Zoheb Hossain, Advocate.

131

+ W.P.(C) 5145/2022, CM APPL. 15297/2022, CM APPL.17326-27/2022

APOLLO INTERNATIONAL LIMITED Petitioner
Through Mr. Manoj K. Giri, Advcoate.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 1 -1 DELHI AND ORS Respondents

Through Mr.Kunal Sharma, Sr. SC with Mr.Zehra Khan, Jr. SC and Mr. Shray Nargotra, Adv.

132

+ W.P.(C) 5155/2022 & CM APPL. 15321/2022, CM APPL.15322/2022

SRKK ASSOCIATES PRIVATE LIMITED Petitioner
Through Mr. Ved Jain, Ms. Richa
Mishra, Advs.

versus

DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 22-2, DELHI & ORS. Respondents

Through Mr.Puneet Rai, Sr. SC with Ms.Adeeba Mujahid, Jr. SC with Mr. Karan Pandey, Advocate.
Mr.N.K.Aggarwal, Advocate for UOI.





133 +	W.P.(C) 5157/2022,	, CM APPL		
	DEEPAK GUPTA	Γhrough	Petitioner Mr. Sharad Agarwal and Ms.Monika Ghai, Advocates.	
	V	versus	2,	
	INCOME TAX OF	FICER CIR	CLE 59 (8), DELHI AND ORS.	
134	7	Γhrough	Respondents Ms. Vibhooti Malhotra, Advocate.	
+	W.P.(C) 5170/2022, MANISH KAPOOR		15348/2022 Petitioner	
			Mr. Manuj Sabharwal, Advocates.	
	V	versus		
			ARD 63(1) & ORS Respondents Mr. Sanjay Kumar, Advocate.	
135				
+	W.P.(C) 5178/2022, NAVNEET KAUR			
	7	Γhrough	Mr.Rajeev Sharma & Mr.Aditya Sharma with Mr. Shubham Bhardwaj, Advs.	
	V	versus		
	·	OME TAX DEPARTMENT OFFICE OF THE INCOME TAX ICER WARD 54(1) DELHI & ANR Respondents		
	ר	Γhrough	Mr.Zoheb Hossain, Sr. SC with Mr. Vipul Agrawal and Mr.Parth Senwal, Advocates.	
136	W.D.(C) 5170/2022	0- CM AD	DI 15265/2022	
+	W.P.(C) 5179/2022 M/S CARISSA INV			

versus

Through

Mr. Bhavnesh Saini, Mr. Neeraj Saini and Mr. Karan Chawla, Advocates.





	THE DEPUTY CO	MMISSION	VER OF INCOME TAX CIRCLE 4(2)	
	DELHI & ANR.	Through	Respondents Mr.Sanjay Kumar, senior standing	
		Tin ough	counsel for the Revenue.	
138 +	W.P.(C) 5191/2022	2 & CM APF	PL.15412-13/2022	
	MD OVERSEAS P	RIVATE LI	MITED Petitioner	
		Through	Mr. Ved Jain, Ms. Richa Mishra, Advs.	
		versus		
	DEPUTY COMM CIRCLE 14, DELH	II & ORS.	Respondents	
120	Through		Mr.Sanjay Kumar, Advcoate. Mr. Ruchir Mishra and Mr. Mukesh Kr. Tiwari, Advocates for UOI.	
139	W.P.(C) 5209/2022, CM APPL. 15459/2022 SATISH BANSAL Petitioner			
		Through	Mr. Ved Jain, Ms. Richa Mishra, Advs.	
		versus		
	DEPUTY COMM DELHI & ORS.	ISSIONER	OF INCOME TAX CIRCLE 16-1, Respondents	
		Through	Mr. Abhishek Maratha, Advocate for respondent No.1.	
			Mr. Om Prakash with	
			Mr. Ghanshaym Singh, Mr. Devvrat	
			Yadav, Advocates for respondent No.4.	
140		G1 () DD7	1777 (2000	
+	W.P.(C) 5221/2022 GURVINDER SIN			
		GH Through	Petitioner Mr. Gaurav Jain, Ms. Akshita Goyal	
		Tinough	and Mr Shubham Gunta Advocates	





	DELHI AND ANR.	ner of income TAX, CIRCLE 49(1) Respondents
		Mr. Abhishek Maratha, Advocate.
141 +	W.P.(C) 5233/2022, CM AF M/S. SHRI NIWAS PULSE Through versus	
	INCOME TAX OFFICER of Through	1
142 +	W.P.(C) 5246/2022, CM AF RAM KALI Through versus	Petitioner
	ASSISSTANT COMMISS 43(1), DELHI & ANR. Through	IONER OF INCOME TAX CIRCLE Respondents Mr. Sanjay Kumar and Ms.Easha Kadian, Advocates.
143 +	W.P.(C) 5247/2022, CM AF RENU MITTAL Through versus	Petitione
	ASSISSTANT COMMISS 43(1), DELHI & ANR. Through	IONER OF INCOME TAX CIRCLE Respondents Mr. Sanjay Kumar and Ms.Eashs Kadian, Advocates.





+ W.P.(C) 5250/2022, CM APPL. 15679/2022 KRISHAN MITTAL (HUF)

..... Petitioner

Through Ms. Divya and Mr.Ruchesh Sinha,

Advocates

versus

ASSISSTANT COMMISSIONER OF INCOME TAX CIRCLE 43(1), DELHI & ANR. Respondents

Through Mr. Sunil Agarwal, Mr. Tushar Gupta

and Mr.Samarth Chaudhari,

Advocates.

145

+ W.P.(C) 5262/2022, CM APPL. 15716/2022

STRATEGIC DEVELOPERS (P) LTD.

..... Petitioner

Through Mr. Gautam Jain and Mr.Piysuh

Kumar Kamal, Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2)

DELHI & ANR. Respondents
Through Mr. Sunil Agarwal, Mr. Tushar Gupta

Mr. Sunil Agarwal, Mr. Tushar Gupta and Mr.Samarth Chaudhari,

Advocates.

146

+ W.P.(C) 5263/2022, CM APPL. 15720/2022

SHRI. ANUP KUMAR HUF

..... Petitioner

Through Mr. S. Krishnan and Mr. Rakesh

Kumar, Advocates.

versus

THE ASSISTANT COMMISSIONER OF INCOME TAX & ORS.

..... Respondents

Through Mr. Abhishek Maratha, Advocate.





+ W.P.(C) 5265/2022, CM APPL. 15724/2022

SHRI. ANOOP KUMAR CHHAWCHHARIA Petitioner

Through Mr. S. Krishnan and Mr. Rakesh

Kumar, Advocates.

versus

THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE -

58 (1), DELHI AND ORS.

..... Respondents

Through Ms. Vibhooti Malhtora, Advocate.

148

+ W.P.(C) 5273/2022, CM APPL. 15742/2022

RAMESH CHANDER KALRA

..... Petitioner

Through Mr. Ved Jain, Ms. Richa Mishra,

Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL

CIRCLE-27, DELHI & ORS.

..... Respondents

Through Mr. Abhishek Maratha, Advocate.

Mr. Gigic George and Mr.Dheeraj

Singh, Advocates for R-4/UOI

149

+ W.P.(C) 5277/2022, CM APPL. 15749/2022

POPULATION SERVICES INTERNATIONAL Petitioner

Through Mr. Ajay Vohra, Sr. Advocate with

Mr. Aditya Vohra and Mr. Udit

Naresh, Advocates.

versus

DEPUTY COMMISSIONER OF INCOME TAX & ORS.

..... Respondents

Through Ms. Vibhooti Malhtora, Advocate.





+ W.P.(C) 5281/2022, CM APPL. 15756/2022

AJAY JAIN Petitioner

Through Mr. Ved Jain, Ms. Richa Mishra,

Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE-59-1, DELHI & ORS. Respondents

Through Mr. Ajit Sharma, Mr. L. S. Hasan,

Advocates.

Mr. Ayush Kaushik, Advocates for

UOI.

152

+ W.P.(C) 5289/2022, CM APPL. 15773/2022

NISHA GOEL Petitioner

Through Mr. Kanishk Agarwal, Ms.Nidhi

Bhuwania and Ms. Dhriti Gupta,

Advocates.

versus

INCOME TAX OFFICER, WARD 54(1), DELHI AND ANR

..... Respondents

Through Mr. Kunal Sharma, Advocate.

153

+ W.P.(C) 5296/2022, CM APPL. 15798/2022

VIKAS TAYAL Petitioner

Through Mr. Venketesh Chaurasaia and Ms.

Rano Jain, Advocates.

versus

ITO, WARD 47(1), DELHI

..... Respondent

Through

Ms. Vibhooti Malhotra, Advocate.





155		
+	W.P.(C) 5299/2022, CM APPI	
	VISHWANATH GUPTA	Petitioner
	Through	Mr. Ved Jain, Ms. Richa Mishra, Advs.
	versus	110.
	INCOME TAX OFFICER, WA	
	771 1	Respondents
	Through	Mr. Ajit Sharma, Mr. L. S. Hasan, Advocates
		Mr. Ved Prakash Tripathi, Advocate
		for respondent No.5.
156		
+	W.P.(C) 5300/2022, CM APPI	
	NARESH KUMAR (HUF) Through	Petitioner Ms. Divya and Mr.Ruchesh Sinha,
	Through	Advocates.
	versus	
		NER OF INCOME TAX CIRCLE
	43(1), DELHI & ANR.	Respondents
	Through	·
		Ms.Adeeba Mujahid, Jr. SC with Mr. Karan Pandey, Advocate.
		1.11. 11urum 1 undoy, 11u voodee.
157		
+	W.P.(C) 5305/2022, CM APPI	
	AMBICA STEELS LIMITED	Petitioner Mr Sanet Kanaar Ma Ananya Kanaar
	Through	Mr.Sanat Kapoor, Ms.Ananya Kapoor and Mr. Tarun Chanana, Advs.
	versus	•

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 1-1 & ANR. Respondents

Through Mr.Kunal Sharma, Sr. SC with Mr.Zehra Khan, Jr. SC and Mr. Shray Nargotra, Adv.





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+ W.P.(C) 5306/2022, CM APPL. 15815/2022 SURESH KUMAR AGGARWAL

..... Petitioner

Through Ms. Divya and Mr.Ruchesh Sinha,

Advocates.

versus

ASSISSTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 25, DELHI & ANR. Respondents

Through Ms. Vibhooti Malhotra, Advocate

159

+ W.P.(C) 5307/2022, CM APPL. 15819/2022

AMBICA STEELS LIMITED

..... Petitioner

Through Mr.Sanat Kapoor, Ms.Ananya Kapoor

and Mr. Tarun Chanana, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 1(1)

DELHI & ANR.

..... Respondents

Through Mr.Kunal Sharma, Sr. SC with

Mr.Zehra Khan, Jr. SC and Mr. Shray

Nargotra, Adv.

160

+ W.P.(C) 5308/2022, CM APPL. 15821/2022

MS.PRITIE THAPAR

..... Petitioner

Through Mr. Bhuvnesh Satija and Mr. Mohit

Prasad, Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ORS.

..... Respondent

Through Mr. Ajit Sharma, Mr. L. S. Hasan,

Advocates.





+ W.P.(C) 5312/2022, CM APPL. 15825/2022 SHANTI DEVI CHARITABLE TRUST

..... Petitioner

Through Ms. Rano Jain and Mr. Venketesh

Chaurasai, Advocate.

versus

ITO, WARD EXEMP 2(1), DELHI & ANR.

..... Respondents

Through

Mr. Venketesh Chaurasaia and Ms.

Rano Jain, Advocates.

163

+ W.P.(C) 5319/2022, CM APPL. 15836/2022

POPULATION SERVICES INTERNATIONAL

..... Petitioner

Through

Mr. Ajay Vohra, Sr. Advocate with

Mr. Aditya Vohra and Mr. Udit

Naresh, Advocates.

versus

DEPUTY COMMISSIONER OF INCOME TAX & ORS.

..... Respondents

Through Ms. Vibhooti Malhotra, Advocate.

164

+ W.P.(C) 5407/2022, C.M.APPL.16182-83/2022

ANIL KUMAR

..... Petitioner

Through

Mr. Ms.Kavita Jha, Mr. Vaibhav

Kulkarni, Mr. Udit Naresh, Mr. Anant Mann, Mr. Aditya Bali, Ms. Shwetha

Prabhakar and Mr.Himanshu

Aggarwal, Advocates.

versus

INCOME TAX OFFICER WARD 54(1) DELHI AND ANR.

..... Respondents

Through Mr.Kunal Sharma, Sr. SC with

Mr.Zehra Khan, Jr. SC and Mr. Shray

Nargotra, Adv.

Page 49 of 61





+ W.P.(C) 5408/2022 & C.M.APPL.16184-85/2022

CADENCE REAL ESTATES PRIVATE LIMITED Petitioner

Through Mr. Ms.Kavita Jha, Mr. Vaibhav

Kulkarni, Mr. Udit Naresh, Mr. Anant Mann, Mr. Aditya Bali, Ms. Shwetha Prabhakar and Mr.Himanshu

Aggarwal, Advocates.

versus

INCOME TAX DEPARTMENT AND ANR.

..... Respondents

Through Mr.Zoheb Hossain, Sr. SC with Mr.

Vipul Agrawal and Mr.Parth Senwal,

Advocates.

166

+ W.P.(C) 7900/2021 & CM APPL.24560/2022

REKHA GUPTA Petitioner

Through: Mr. Ishan Garg, Advocate

versus

THE INCOME TAX OFFICER & ORS. Respondents

Through Ms. Vibhooti Malhotra, Sr. Standing

Counsel for Revenue with

Mr.Shailendra Singh, Jr Standing Counsel & Mr.Udit Sharma, Adv. for

respondent No.1.

167

+ **W.P.(C) 8994/2021**

SHARAD GARG

..... Petitioner

Through Mr. Venketesh Chaurasia and Ms.

Rano Jain, Advs.

versus

ITO, WARD 63(1), DELHI & ANR.

..... Respondents

Through Mr.Zoheb Hossain, Sr. SC with Mr.

Vipul Agrawal and Mr.Parth Senwal,

Advocates.





+ **W.P.(C) 9427/2021** UJJWAL ARORA

..... Petitioner

Through

Mr. Salil Kapoor, Ms. Ananya Kapoor, Mr. C. S. Anand, Mr. S.K. Gambhir and Mr. Sumit Lalchandani

Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 59-1 DELHI Respondent

Through Ms. Vibhooti Malhotra, Sr.SC. with

Mr. Shaliendra Singh and Mr. Udit

Sharma, Advocates.

169

+ **W.P.**(C) **9659/2021** PANKAJ VERMA

..... Petitioner

Through Mr. Ved Jain, Advocate with

Ms. Richa Mishra, Advocate.

versus

INCOME TAX OFFICER, WARD 69-1 & ORS. Respondents

Through: Mr. Sunil Agarwal, Sr. Standing

Counsel with Mr. Tushar Gupta, Jr. Standing Counsel for respondent

No.1.

Mr. Satya Ranjan Swain, Sr. Panel Counsel with Mr.Kautilya Birat,

A 1 C D 4

Advocate for R-4.

170

+ W.P.(C) 11010/2021 & CM 33944/2021

ATS TOWNSHIP PVT. LTD.

..... Petitioner

Through Mr.

Mr. Harshit Batra, Mr. Ritesh Bajaj,

Advs.

versus

DEPUTY COMMISSIONER OF INCOME TAX & ORS.

..... Respondents

Through Mr.Kunal Sharma, Sr. SC.





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+ W.P.(C) 12926/2021& CMs 40710-11/2021

SHIV KUMAR GUPTA

..... Petitioner

Through

Mr.Salil Kapoor, Mr.S.K.Gambhir,

Mr.S.C.Anand, Mr.Tarun Chanana,

Advs.

versus

INCOME TAX OFFICER, WARD 58-7 & ANR. Respondents Through Mr.Ajit Sharma, Sr. SC.

172

+ W.P.(C) 13021/2021 & CMs 41064-65/2021

AVNI NATH

..... Petitioner

Through Mr. Sunil Kumar Mukhi and

Mr. Anshul Mittal, Advs.

versus

INCOME TAX OFFICER WARD 54(1), NEW DELHI

..... Respondents

Through Mr.Kunal Sharma, Sr. SC with

Mr.Zehra Khan, Jr. SC and Mr. Shray

Nargotra, Adv.

173

+ W.P.(C) 13384/2021 & CM APPLs.42168-169/2021

ABHISHEK ARORA

..... Petitioner

Through

Mr. Salil Kapoor, Ms. Ananya Kapoor, Mr. C. S. Anand, Mr. S.K.

Gambhir and Mr. Sumit Lalchandani

Advs.

versus

ASSISTANCE COMMISSIONER OF INCOME TAX, WARD 59-1,

DELHI & ANR.

..... Respondents

Through Mr.Ajit Sharma, Sr. Standing counsel.





W.P.(C) 13746/2021 & CM APPL.43420/2021 +

ALANA BUILDERS AND DEVELOPERS PRIVATE LIMITED

..... Petitioner

Through Mr. Ms. Kavita Jha, Mr. Vaibhav

Kulkarni, Mr. Udit Naresh, Mr. Anant Mann, Mr. Aditya Bali, Ms. Shwetha Mr.Himanshu Prabhakar and

Aggarwal, Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through Mr.Kunal Sharma, Sr. SC with

Mr.Zehra Khan, Jr. SC and Mr. Shray

Nargotra, Adv.

175

W.P.(C) 13748/2021 & CM APPL.43424/2021 +

ARLIE BUILDERS AND DEVELOPERS PRIVATE LIMITED

..... Petitioner

Mr. Ms.Kavita Jha, Mr. Vaibhav Through

> Kulkarni, Mr. Udit Naresh, Mr. Anant Mann, Mr. Aditya Bali, Ms. Shwetha Mr.Himanshu Prabhakar and

Aggarwal, Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through Mr.Kunal Sharma. Sr. SC with

Mr. Zehra Khan, Jr. SC and Mr. Shray

Nargotra, Adv.

176

W.P.(C) 13754/2021 & CM APPL.43436/2021 +

BUILDERS SAGARDUTT AND **DEVELOPERS PRIVATE** LIMITED Petitioner

Mr. Ms.Kavita Jha, Mr. Vaibhav

Through Kulkarni, Mr. Udit Naresh, Mr. Anant

Mann, Mr. Aditya Bali, Ms. Shwetha





Prabhakar Mr.Himanshu and Aggarwal, Advocates.

versus

INCOME TAX OFFICER & ANR.

..... Respondents

Through

Mr.Ruchir Bhatia, Sr. SC with

Ms. Mansie Jain. Adv for Revenue.

177

W.P.(C) 13757/2021 & CM APPL.43442/2021 +

ATHEROL BUILDERS AND DEVELOPERS PRIVATE LIMITED

..... Petitioner

Through

Mr. Ms.Kavita Jha, Mr. Vaibhav Kulkarni, Mr. Udit Naresh, Mr. Anant Mann, Mr. Aditya Bali, Ms. Shwetha Prabhakar Mr.Himanshu and

Aggarwal, Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through

Mr.Zoheb Hossain, Sr. SC with Mr. Vipul Agrawal, Mr. Parth Semwal,

Jr.SC

178

W.P.(C) 13760/2021 & CM APPL.43449/2021 +

SHIKHI ESTATES PRIVATE LIMITED

..... Petitioner

Through

Mr. Ms.Kavita Jha, Mr. Vaibhav Kulkarni, Mr. Udit Naresh, Mr. Anant Mann, Mr. Aditya Bali, Ms. Shwetha Prabhakar Mr.Himanshu and

Aggarwal, Advocates.

versus

INCOME TAX OFFICER & ANR.

..... Respondents

Mr.Ruchir Bhatia, Sr. SC with Through Ms.Mansie Jain. Adv for Revenue.





+ W.P.(C) 13814/2021& CM APPL. 43599/2021

RSND PROJECTS PRIVATE LIMITED

..... Petitioner

Through Mr. T.M. Shivakumar, Adv.

versus

INCOME TAX OFFICER WARD 20(3) & ANR. Respondents

Through Mr.Sunil Agarwal, Sr. SC, Mr.Tushar

Gupta, Jr. SC and Mr.Samarth

Chaudhari, Adv.

180

+ W.P.(C) 13815/2021 & CM APPL.43600/2021

ARLIE BUILDERS AND DEVELOPERS PRIVATE LIMITED

..... Petitioner

Through Mr. Ms.Kavita Jha, Mr. Vaibhav

Kulkarni, Mr. Udit Naresh, Mr. Anant Mann, Mr. Aditya Bali, Ms. Shwetha Prabhakar and Mr.Himanshu

Aggarwal, Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through Mr.Sanjay Kumar, Sr. SC, Ms.Easha

Kadiyan, Adv.

181

+ W.P.(C) 13825/2021 & CM APPL. 43626/2021

SHIKHI ESTATES PRIVATE LIMITED Petitioner

Through Mr. Ms. Kavita Jha, Mr. Vaibhav

Kulkarni, Mr. Udit Naresh, Mr. Anant Mann, Mr. Aditya Bali, Ms. Shwetha Prabhakar and Mr. Himanshu

Aggarwal, Advocates.

versus

INCOME TAX OFFICER & ANR.

..... Respondents

Through Mr. Ruchir Bhatia, Sr. SC with

Ms. Mansie Jain, Adv for Revenue.





+ W.P.(C) 13888/2021 & CM APPL. 43850/2021

NIDHI GUPTA Petitioner

Through Mr. Apijit Kumar, Sr. Advocate with

Mr.Sandeep Chilana, Mr.Priyojeet Chatterjee, Mr.Shekhar Sharma, Mr. Abdullah Tanveer, Ms.Yashodhara Burmon Roy, Ms.Shambhavi Sinha,

Advs.

versus

PRINCIPAL COMMISSIONER OF INCOME

TAX & ANR. Respondents

Through Mr.Kunal Sharma, Sr. SC with

Mr.Zehra Khan, Jr. SC and Mr. Shray

Nargotra, Adv.

184

+ W.P.(C) 13901/2021 & CM APPL. 43877/2021

MINAKSHI AGGARWAL Petitioner

Through Mr. Salil Kapoor, Ms. Ananya

Kapoor, Mr. Tarun Chanana and Mr.

Sumit Lalchandani Advs.

versus

INCOME TAX OFFICER, WARD 60-4 & ANR. Respondents

Through Ms. Vibhooti Malhotra, Sr. SC with

Mr.Shaliender Singh, Jr. SC, Mr.Udit

Sharma, Adv.

185

+ W.P.(C) 13907/2021 & CM APPL. 43889/2021

SHIV KUMAR GUPTA –HUF Petitioner

Through Mr. Salil Kapoor, Ms. Ananya

Kapoor, Mr. C. S. Anand, Mr. S.K. Gambhir and Mr. Sumit Lalchandani

Advs.





INCOME TAX OFFICER, WARD 58-7 & ANR. Respondents
Through Mr. Ajit Sharma, Sr. SC with
Mr.Anand Ram Mishra, Adv.

186

+ W.P.(C) 14049/2021 & CM APPL. 44358/2021

DEVI DASS HUF Petitioner

Through Mr. Salil Kapoor, Ms. Ananya Kapoor, Mr. C. S. Anand, Mr. S.K.

Gambhir and Mr. Sumit Lalchandani

Advs.

versus

INCOME TAX OFFICER, WARD 59-8 & ANR. Respondents Through Mr. Ajit Sharma, Sr. SC.

187

+ W.P.(C) 14053/2021 & CM APPL. 44366/2021

MUKESH ARORA Petitioner

Through Mr. Salil Kapoor, Ms. Ananya

Kapoor, Mr. C. S. Anand, Mr. S.K. Gambhir and Mr. Sumit Lalchandani

Advs.

versus

INCOME TAX OFFICER, CIRCLE 59-1 & ANR. Respondents

Through Ms. Vibhooti Malhotra, Sr. SC with

Mr.Shaliender Singh, Jr. SC, Mr.Udit

Sharma, Adv.

188

+ W.P.(C) 14100/2021 & CM APPL.44486/2021

MUKESH ARORA –HUF Petitioner

Through Mr. Salil Kapoor, Ms. Ananya

Kapoor, Mr. C. S. Anand, Mr. S.K. Gambhir and Mr. Sumit Lalchandani

Advs.





INCOME TAX OFFICER, WARD 59-8 & ANR. Respondents
Through Ms.Vibhooti Malhotra, Sr. SC with
Mr.Shaliender Singh, Jr. SC, Mr.Udit
Sharma, Adv.

189

+ W.P.(C) 14229/2021 & CM APPL.44883/2021

SANJIV MAHESHWARIPetitioner

Through Mr. Ashish Middha, Adv.

versus

PR. COMMISSIONER OF INCOME TAX & ANR. Respondents

Through Mr.Kunal Sharma, Sr. SC with

Mr.Zehra Khan, Jr. SC and Mr. Shray

Nargotra, Adv.

190

+ W.P.(C) 14266/2021 & CM APPL.44953/2021

REENA SINGH Petitioner

Through Ms. Divya and Mr.Ruchesh Sinha,

Advs.

versus

ASSISSTANT COMMISSIONER OF INCOME TAX & ORS.

..... Respondents

Through Mr.Puneet Rai, Sr. SC with

Ms.Adeeba Mujahid, Jr. SC with

Mr. Karan Pandey, Advocate.

Ms. Archana Gaur, Adv. for UOI.

Mr.Rishabh Sahu, Central Govt. Sr.

Counsel for R-3.

191

+ W.P.(C) 14337/2021

SUHARSH ARORA Petitioner

Through Mr. Ved Kumar Jain, Advocate with

Ms. Richa Mishra.





INCOME TAX OFFICER, WARD 48-1 & ORS. Respondents

Through Mr. Abhishek Maratha, Advocate.

Mr. Sandeep Tyagi, Advocate for

respondent No.4.

192

+ W.P.(C) 14533/2021 & CM APPL.45713/2021

RAVI KUMAR GUPTA Petitioner

Through Mr. Aditya Dewan and Mr. Aditya

Hooda, Advs.

versus

UNION OF INDIA AND ORS

.... Respondents

Through Mr.Puneet Rai,

Sr. SC with

Ms.Adeeba Mujahid, Jr. SC with

Mr. Karan Pandey, Advocate.

193

+ W.P.(C) 14610/2021 & CM APPL.46026/2021

SANGITA GARG

..... Petitioner

Through

Ms. Vaishali Gupta, Advocate with

Mr. Anubhav Gupta and Mr. Vikas

Poonia, Advocates.

versus

OFFICE OF INCOME TAX OFFICER, WARD 59(3), DELHI &

ORS.

.... Respondents

Through

Mr. Ajit Sharma, Advocate.

Mr.Narendra Kumar Srivastava,

Advocate for R-4.

194

+ W.P.(C) 14711/2021 & CM APPL.46325/2021

SUSHMA GOEL

..... Petitioner

Through Ms. Vaishali Gupta, Mr. Anubhav

Gupta and Mr. Vikash Poonia, Advs.





OFFICE OF INCOME TAX OFFICER, WARD 59(6), DELHI & ORS. Respondents
Through Ms.Vibhooti Malhotra, Sr. SC with

Mr.Shaliender Singh, Jr. SC, Mr.Udit

Sharma, Adv. for Revenue.

Mr. Avnish Singh, Adv. for R-4/UOI.

195

+ W.P.(C) 14712/2021 & CM APPL.46327/2021

UPENDRA GULATI Petitioner

Through Ms. Vaishali Gupta, Mr. Anubhav Gupta and Mr. Vikash Poonia, Advs.

versus

OFFICE OF ASSISTANT COMMISSIONER OF INCOME

TAX, CIRCLE 28(1), DELHI & ORS. Respondents
Through Mr.Ajit Sharma, Sr. SC with

Mr. Anant Ram Mishra, Adv.

197

+ W.P.(C) 15074/2021 & CM APPL.47528/2021

SANJAY KUMAR Petitioner

Through Mr.Sagar Rohtagi, Adv.

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through Mr.Abhishek Maratha, Sr. SC,

Mr.Pratyaksh Gupta, Jr. SC for

Revenue.

198

+ W.P.(C) 15090/2021 & CM APPL.47574/2021

POOJASMIT INVESTMENTS AND TRADING PRIVATE LIMITED Petitioner

Through Mr. Salil Kapoor, Ms. Ananya

Kapoor, Mr. C. S. Anand, Mr. S.K. Gambhir and Mr. Sumit Lalchandani

Advs.





INCOME TAX OFFICER, WARD 20-1 DELHI & ANR.

..... Respondents

Through Mr.Ruchir Bhatia, Sr. SC with

Ms.Mansie Jain, Adv for Revenue.

262

+ W.P.(C) 13764/2021

ATHEROL BUILDERS AND DEVELOPERS PRIVATE LIMITED

..... Petitioner

Through Mr. Ms.Kavita Jha, Mr. Vaibhav

Kulkarni, Mr. Udit Naresh, Mr. Anant Mann, Mr. Aditya Bali, Ms. Shwetha Prabhakar and Mr.Himanshu

Aggarwal, Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through Mr. Zoheb Hossain with Mr. Vipul

Agrawal and Mr. Parth Semwal,

Advocates.

CORAM HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

> ORDER 11.04.2022

%

Heard in part.

List on 20th April, 2022.

Interim orders to continue.

MANMOHAN, J

DINESH KUMAR SHARMA, J

APRIL 11, 2022

rb/st

Page 61 of 61